

No. 64/RG/Spl./Misc. dated 11.03.2021


ORDER

Re: Situation arising due to outbreak of the Novel Coronavirus (COVID-19)

Mr. Rajneesh Sharma, Private Secretary attached with Hon'ble Mr. Justice B.S.Walia has been tested positive for Covid-19 today.

Accordingly, in partial modification Order No.62/RG/Spl./Misc. dated 05.03.2021, Hon'ble the Chief Justice has been pleased to order that the cases listed before Hon'ble Mr. Justice B.S.Walia will be taken up through Video Conference on 12.03.2021.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
11.03.2021